Annexure-2 Name of the corporate debtor: DIAMOND ITINFRACON PRIVATE LIMITED; Date of commencement of CIRP : 05.01.2023 ; List of creditors as on: 25.01.2023

										(Amount in ₹)				
Sl.	Name of	Details of		Details of claim admitted					Amount of	Amount	Amount of	Amount of	Remarks	
No.	cre-ditor	claimreceived							contingent	of any	claim not a	claim und	if any	
		Date	Amo	Amount of	Natureof	Amount	Whether	% of	claim	mutual	dmitted	er verifica		
		of	unt	claim	claim	covered	related	voting		dues,	(Rs.)	tion		
		receip	claim	admitted		by	party	share in		thatmay				
		t	ed(R	(Rs.)		guarantee		CoC		be set-				
			s.)							off				
1.	KALIBER ASSOCIAT	17.01.2023	47,10,47,656/-	27,68,81,000	UNSECURED	NIL	NO	100%	NIL	NIL	19,41,66,656	NIL	Interest amount is	
	ES												not admitted	
	PRIVATE												due to	
	LIMITED												absence of	
													any loan	
													agreement	

List of unsecured financial creditors belonging to any class of creditors

(Amount in ₹)